

tonnes of Kerosene value at about Rs. 50 crores in foreign exchange at pre-July, 1979 prices.

Violation of Indian Territory by Pakistan

*38. SHRI VIJAY KUMAR MALHOTRA. Will the DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE be pleased to state:

(a) how many times Pakistan has violated Indian Territory after February, 1979; and

(b) action being taken by Government of India in this regard?

THE DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) During the period 1st March, 1979 to 2nd July, 1979, there have been 5 intrusions of a minor nature and of no particular significance and 19 firing incidents, by Pakistani forces. This excludes intrusions by civilians. There were also 3 instances of air-space violation by Pakistani aircraft.

(b) Such incidents, which are not uncommon, are sought to be resolved at local levels through Flag Meetings between Sector Commanders. Air-Space violations are taken up through diplomatic channels.

Supply of Pig iron to Agra region

*39. SHRI SHAMBHU NATH CHATURVEDI: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether supply of pig iron for Agra region has been halved since the beginning of this year, thereby seriously affecting the production of the foundry industry, which is the second largest in the country and earner of foreign exchange; and

(b) have similar cuts been imposed in other regions; if not, why Agra alone has been singled out for such curtailments?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) and (b). Supply of pig iron during the current year has been below the planned level mainly on account of fall in production due to difficulties in availability of coal and power leading to shut down of some of the blast furnaces at Bokaro and Bhilai Steel Plants. However, taking into account the overall availability of pig iron for sale, despatches to Agra region during the period January—June 1979 compared well with the other regions. As against the demand of 72,000 tonnes, 42,900 tonnes were despatched to Agra region, which works out 59 per cent, which is better than many other regions.

Commercial advertisements over A I R. and T.V.

*40. SHRI K. T. KOSALRAM: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the reasons for restricting and rejecting commercial advertisements over All India Radio and Television from 1st of May, 1979 onwards;

(b) the extent of loss of revenues to the Government on this score;

(c) whether there is no proposal to have a separate channel for commercials over the Television; and

(d) whether this would be implemented shortly so that commercial advertisements do not get depleted?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Neither AIR nor Doordarshan has restricted commercial advertisements from 1st May, 1979. Doordarshan, however, has issued a circular to advertising agencies on 9th May, 1979 proposing certain ceilings on the time which could be booked by an advertising agency with each programme and imposing a limitation on the duration of each spot advertisement, with effect from 1st

January 1980. The objective is to distribute the limited time available among advertisers/agencies as equitably as possible.

(b) The proposals of Doordarshan will not affect the present level of revenue from commercials.

(c) No, Sir.

(d) Does not arise.

Coal accumulation at Pit Heads

201. SHRI DURGA CHAND: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that there is a heavy coal accumulation at pit heads;

(b) if so, what is the quantity of coal at pit heads during the last three months;

(c) whether it is a fact that the coal has not been supplied to the small industry units during the last six months resulting in low production;

(d) if so, what are the reasons therefor; and

(e) what remedial steps are being taken to expedite the supply of coal to small units?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI JANESHWAR MISHRA): (a) and (b). The pit head stocks were of the order of the 14.75 million tonnes at the end of 1978-79. The provisional stock position during the last three months were as under:

As on 1-5-79	..	14.34 million tonnes
As on 1-6-79	.	13.57 million tonnes
As on 1-7-79	.	12.25 million tonnes

(c) and (d). There were some reports about shortage of coal with small consumers which are given

lower priority for movement of coal by rail.

(e) The present level of production and the pit head stocks are adequate to meet the requirements of the small units. Close coordination is maintained with the Railways for improvement in wagon supply. The coal companies are making road releases to the sponsored consumers (on request) to make up the shortfall in rail despatches.

Restriction on use of high speed diesel oil in West Bengal

202. SHRI SHAMBHU NATH CHATURVEDI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether any restrictions have been placed by Government on the use of High Speed Diesel Oil by the captive power plants installed by the private industries in West Bengal;

(b) if so, since when and the reasons therefor and for how long;

(c) whether this has caused considerable hardship to these industries and considerably affected their production; and

(d) if so, the steps which Government propose to take to provide necessary relief to them in this behalf?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) No, Sir. However, in view of very high growth rate of consumption of diesel oil and other petroleum products, use of diesel oil for power generation is being allowed within the constraints of overall availability and subject to priorities indicated by the State Government. This had to be done in view of increasingly difficult availability of petroleum products in the international market and rising cost of the same.

(b) Already covered in the reply to part (a).

(c) No information is available with the Ministry of Petroleum, Chemicals